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Bhakarapet in Cuddapah District of Andhra Pradesh; and

(b) if so, what are the details olf the proposal and the action taken by Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PAUL); (a) and (b) No, Sir. There is no such proposal under consideration.

सेन्द्रल बैंक आपफ इंडिया के शाखा प्रबंधक के विरुद्ध शिकायतें

2017. श्री सुनील कुमार पट्टनायक : क्या प्रधान मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि सेन्ट्रल वैंक ब्राफ इंडिया, 36 यू, सीलमपुर, दिल्ली के शाखा प्रबंधक के विरुद्ध शहरी निर्धनों को स्व-रोजगार योजना के तहत ऋण नहीं दिये जाने के संबंध में संबंधित प्राधिकारियों को कई शिकायतें की गयी हैं;

(ख) यदि हां, तो उनका ब्यौरा क्या है ग्रौर उन पर क्या कार्यवाही की गयी है, क्या सरकार इस मामले में जांच कराने क। विचार रखती है ;

(ग) उन क्रावेदन पत्नों की संख्या का ब्यौरा क्या है जो अभी तक लम्बित है अथवा जिन्हें अस्वीक्वत कर दिया गया है; [™] और

ं (घ) क्यासरकार उन ग्रानेदकों को ऋण देने का विचार रखती है जिनके आवेदनपत ग्रभी भी बैंक में लम्बित हैं?

वित्त मंत्रालय में राज्य मंत्री (श्री जनावैन पुजारो): (क) से (घ) सेन्ट्रल बैंक आफ इंडिया ने सूचित किया है कि उसे एक शिकायत प्राप्त हुई थी जिसकी जांच करने पर यह पाया गया कि वह उसकी घोंडा शाखा से संबंधित थी न कि सीलमपुर आखा से । शहरी गर वों के लिए स्व-रोजगार योजना के अंतर्गत श्रोक्ती शकुन्तला देवी जैन का आवेदन पहले ही मज़र किया जा चुका है ग्रौर उन्हें अटम राशि का भुगतान भी कियाजा चुका है।

वैंक ने श्रापं चलकर सूचित किया है कि उसकी न्यू सीलमपुर शाखा को शहरी गरीबों के लिए स्वरोजगार योजना के श्रंतर्गत 134 आवेदनपत्न प्राप्त हुए थे जिनमें से 45 आवेदन मंजूर किये जा चुके हैं श्रीर 89 नामजूर कर दिए गए हैं तथा बैंक शाखा के पास इस समय कोई आवेदन लम्बित नहीं है।

Licences for Manufacture of Telephones Equipment

2018.SHRIMATISURYAKANTA JAYAWANTRAo PATIL; Will the PRIME MINISTER be pleased to state:

(a) whether a proposal for grant of new licences for the manufacture off Electronic Telephone Instruments, Key Telephone Systems, Cordless Telephones and Fascimiie Equipments *to* the private companies, is under active consideration Of Government;

(b) what is the number of applications received for such licences; and

(c) whether Government have issued any such licences; if go, to whom these have been issued?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K. R, NARAYANAN): (a) Private companies are granted letters intent for the manufacture of Electronic Telephonenstruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Fascimiie Equipment. Cordless Telephones are not at present allowed for the private sector. At present new proposals for grant of for Electronic Telephone licences Instruments and Electronic Private Automatic Branch Exchanges including Key Telephone Systems are not being considered due to capacity constraint.

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(b) The number of applications that 5 so far been received for letters of

intent (for Electronic Telephone Instruments, Electronic Private Automatic nch Exchanges including Key Tele-ne Systems and Fascimile equipment ; -i the private sector js 230.

(c) The details of letters of intent is-' for Electronic Telephone Instru-

its, Electronic Private Automatic Branch Exchanges including Key Telephone Sys-is and Fascimile equipment to the private sector are given in the enclosed Statement.

Statement

Details oil letters of intent issued to private parties for the manufacture of Telephone Instruments

S No. Name of the Party

1. Texton Telecom Pvt. Ltd.

o. Remington Rand of India Ltd. .: Crompton Greaves Ltd.

- 4. Pulsar Electronics (Pvt.) Ltd
- 5. Set Telecommunications Pvt. Ltd. Bharati Telecom Ltd.
- 7. ITAC India Manufacturing Co. Ltd.
- 3; Sri Gopal K. Kejriwal

<i. Haryana Telecommunications Ltd.

10. The Priyaraja Enterprises.

- 11. Himachal Telephone Industries Pvt. Ltd.
- 12. Shre_e Jaisal Electronics & Industries Ltd.

Suneel Communications Pvt. Ltd.

- 14. Sri Sunil Kharia.
- 15. Digicom Systems Pvt. Ltd.
- 16 United Telecom Pvt. Ltd'.

17. Fusebase Electronics Ltd. 8. Binatone Electronics Ltd.

- 19. Debikay" Information Technology Ltd.
- 20 Unirex Moulds Pvt. Ltd.
- 21. ITp Telecoms Pvt. Ltd.
- 22. Sri K. K. Joshi

list of private parties licenced for manufacture of EPABX including key. Telephone systems

S. Name of the Party No.

- 1. Larsen & Toubro Limited.
- 2. Usha Computers & Peripherals Limited.
- 3. Escorts Limited.
- 4. Blue Star Limited.
- 5. Artel Communications Limited.

8. Delton Cables Limited.

- 7. Tata Industries Limited
- 8. J, K. Business Machines Limited:
- 9. Mahindra & Mahindra Limited.

Doordarshan Serial 'Such Ki ParchhaP

2019. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Nav Bharat Times' of 10th April, 1987 under the caption 'Such Ki Parchhai Kis Ne Rukwai';

(b) if so what are the details therein; and

(c) whether it is a fact that the said serial was not telecast on Doordarshan as per the news report, if so what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) to (c) The Government has seen the press report in the issue of 'Nav Bharat Times' dated 10-4-87 to this effect. The telecast of 'Such Ki Parchhain' on 6-4-87 wfcs not stopped on anybody's request as stated in the press report. In accordance with the practice followed by Doordarshan,